

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CHINAR REALTY PRIVATE LIMITED Date of Commencement of Liquidation: 11-06-2025; List of Stakeholders as on Date: 23-06-2025; Name of IP: Mohd. Raees Sheikh; Process Number: 1; Last 5 digit of registration number: 13094

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	1456125	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	3197669141	2	3197669141	0	0	0	Annexure 3
4	Unsecured financial creditors	19	58897704	13	23583576	0	36314766	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	46276119	3	46276119	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	7424814	1	1981000	0	5443814	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	2014960000	0	0	0	14960000	2000000000	Annexure 9
Total		31	5325227778	19	3270965961	0	56718580	2000000000	